

[10 December, 1999]

RAJYA SABHA

**Shifting of Regional Office of UGC from Hyderabad**

1036. DR. Y. LAKSHMI PRASAD: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a proposal to shift the existing Regional Office of the University Grants Commission from Hyderabad;

(b) if so, the reasons therefor; and

(c) the measures taken to retain the office, in view of thousands of colleges in the State which have easy accessibility in the UGC office, in view of its location at Hyderabad?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL):

(a) to (c) According to the information furnished by University Grants Commission (UGC), the Commission will not shift the Southern Regional Office from Hyderabad if the State Government agrees to provide the physical facilities agreed to by it earlier.

**Rules Governing Deputation and Appointments in KVS**

†1037. SHRI GOVINDRAM MIRI: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) the posts in KVS and NVS for me appointments and deputation to which there is a provision requiring approval of Appointments Sub-Committee of the Cabinet;

(b) whether these provisions are different from the provisions related to appointments and deputations in departments and Ministries of the Government of India;

(c) if so, the details thereof;

(d) whether the tenure of deputation of certain officers of Kendriya Vidyalaya Sangathan and Navodaya Vidyalaya Samiti has been extended; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL):

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†Original notice of the Question was received in Hindi.